

Statement*Central Assistance provided under Andhra Pradesh Re-organization Act., 2014*

(₹ in crore)

| Items identified for providing 'Special Assistance' | Releases | | | Released by |
|---|----------------|----------------|----------------|--------------------|
| | 2016-17 | 2017-18 | 2018-19 | |
| Resource gap | 1176.50 | - | - | DoE |
| Development Grant for 7 backward districts of the State covering Rayalaseema and North Coastal Region | 350.00 | - | - | DoE |
| Assistance for Capital City for Development of essential infrastructure etc. | 450.00 | - | - | DoE |
| Polavaram National Project on Irrigation | 2514.70 | 2000 | 1400 | Mo WR,RD &GR |
| Special Assistance Measure | | | | |
| Repayment of loan and interest for the Externally Aided Projects (EAPs) signed and disbursed during 2015-2016 to 2019-20 by the State | - | - | 15.81 | DoE |
| GRAND TOTAL | 4491.20 | 2000.00 | 1415.81 | |

Andhra Pradesh State public debt

335. DR. K.V.P. RAMACHANDRA RAO: Will the Minister of FINANCE be pleased to state:

(a) whether it is a fact that debt of Andhra Pradesh has increased manifold during the last three years particularly after bifurcation, if so, the details thereof;

(b) whether it is also a fact that the State was allowed to borrow additional debts over and above FRBM limits; and

(c) the details of Andhra Pradesh's debt during the last three years and funds required for payment of interests on the debt?

THE MINISTER OF FINANCE (SHRIMATI NIRMALA SITHARAMAN): (a) As gleaned from the State's Finance Accounts of Andhra Pradesh, outstanding public debt of the State of Andhra Pradesh has increased by 35% from ₹ 1,48,743 crore at the end of March of 2015 to ₹ 2,01,314 crore at the end of March of 2017.

(b) Union Government allowed one-time additional borrowing over and above the FRBM limits to enable States to take over liabilities of DISCOMs. The State of Andhra Pradesh was allowed additional borrowings of ₹ 8,256 crore in the year 2016-17 under UDAY Scheme.

(c) As gleaned from State's budget and Finance Accounts of the State of Andhra Pradesh, the details of outstanding public debt and other liabilities and interest payment and service of debt at the end of March of 2017 (FA) to 2019 (BE) are tabulated below:

| | (₹ in crore) | | |
|--|-----------------|-----------------|-----------------|
| | 2016-17 (FA) | 2017-18 (RE) | 2018-19 (BE) |
| Outstanding public debt and other liabilities of Andhra Pradesh* | 2,01,314 | 2,25,234 | 2,49,435 |
| Interest payment and service of debt | 12,292 | 14,756 | 15,077 |

* Outstanding public debt and other liabilities of Andhra Pradesh include un-apportioned amount of ₹ 33,477 crore during 2014-15 (FA) and ₹ 23,483 crore from 2016-17(FA) to 2018-19 (BE).

Source to know the type of bank account

336. DR. R. LAKSHMANAN: Will the Minister of FINANCE be pleased to state:

(a) whether Government has any helpline number or other sources for customers of Public Sector Banks (PSB) to know whether their account is Basic Savings Bank Deposit (BSBD) account or other than BSBD account;

(b) if so, the details thereof; and

(c) if not, the reasons therefor?

THE MINISTER OF FINANCE (SHRIMATI NIRMALA SITHARAMAN): (a) to (c) The Basic Savings Bank Deposit (BSBD) Accounts are designed as savings accounts, which offer certain minimum facilities free of charge. There is no requirement of maintaining a minimum balance in such accounts.